GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION No.3573 TO BE ANSWERED ON 08.08.2018

Improvement in Current Infrastructure for the Minority Communities

3573. DR. P.K. BIJU:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government of Kerala has sent any proposals/suggestions for the improvement in current infrastructure for the minority communities to the Union Government;
- (b) if so, the details thereof and the response of Union Government thereto;
- (c) whether the Government of Kerala has requested for substantial funds for physical and social infrastructure development for minority communities in the State; and
- (d) if so, the details and the steps taken by Union Government for the fulfillment of Kerala Government's request so far during the last two years?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to(d): During the last two years, the Ministry of Minority Affairs has approved project proposals having central share of Rs.10.93 crores received from the State Government of Kerala for construction of infrastructure in identified Minority Concentration Areas(MCAs)under the erstwhile Multi-sectoral Development Programme (MsDP) now renamed as Pradhan Mantri Jan VikasKarayakram (PMJVK). Funds to the tune of Rs.5.46 crores have been released to the State Government for implementation of projects for creation of school infrastructure. The number of identified Minority Concentration Areas(MCAs) under MsDP in the State of Kerala were 05 falling in 02 districts which has been increased to 73 MCAs falling in 13districts in the restructured programme called the Pradhan Mantri Jan Vikas Karyakram enabling the State Government to widen the coverage.

The State Government of Kerala has recently submitted a proposal to this Ministry for sanctioning of two hostels at Aligarh Muslim University Centre at Malappuram. The proposal was examined in the Ministry based on the guidelines of PMJVK. Since there were certain deficiencies in the proposal the same has been returned to the State Govt. with the request to resubmit after addressing the deficiencies.
